

ITEM NO.7

COURT NO.14
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II-D

Petition(s) for Special Leave to Appeal (Crl.) No(s).2867/2026

[Arising out of impugned final judgment and order dated 02-09-2025
in CRA No.1207/2024 passed by the High Court of Delhi at New Delhi]

TASLEEM AHMED

Petitioner(s)

VERSUS

STATE GOVT. OF NCT OF DELHI

Respondent(s)

IA No. 39423/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 39424/2026 - EXEMPTION FROM FILING O.T.

WITH

SLP(Crl) No. 3867/2026 (II-D)

IA No. 47111/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 47112/2026 - EXEMPTION FROM FILING O.T.

IA No. 47109/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 19-05-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. Rajat Kumar, Adv.
Mr. Yash S. Vijay, AOR

Mr. Mehmood Pracha, Adv.
Mr. R. H. A. Sikander, AOR
Mr. Jatin Bhatt, Adv.
Mr. Sanawar, Adv.
Mr. Kshitij Singh, Adv.
Mr. Sikander Raza, Adv.
Ms. Nujhat Naseem, Adv.
Mr. Kumail Abbas, Adv.
Mr. Chirag Verma, Adv.
Mr. Mohd. Danish, Adv.

For Respondent(s) : Mr. Suryaprakash V Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Kanu Aggarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sairica Raju, Adv.
Mr. Samrat Goswami, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow, i.e., on 20.05.2026.

(NEHA GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)